

BEFORE THE NATIONAL GREEN TRIBUNAL, KOLKATA

O. A. No. 116 of 2023 (EZ)
(Previously O. A. No. 479 of 2022 (PB))

Krishna Chouhan

Applicant

Vs.

State of Jharkhand & Ors

Respondents

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Filed by: -



Kumar Anurag Singh
Advocate

Jharkhand State Pollution Control Board



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Krishna Chouhan

Applicant

Vs.

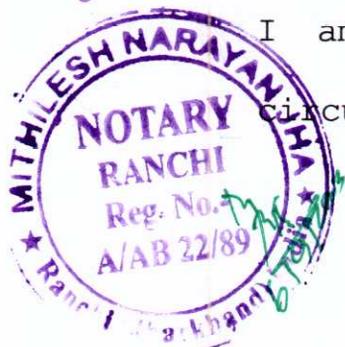
State of Jharkhand & Ors

Respondents

Affidavit on behalf of Respondent No. - 02,
Jharkhand State Pollution Control Board in
compliance of order dated 04/07/2023.

I, Yatindra Kumar Das, S/o Late K. K. Das presently
posted as the Member Secretary Jharkhand State
Pollution Control Board, H.E.C, Dhurwa, Ranchi and
am duly authorized and here by solemnly state and
affirm as follows: -

1. That, at present, I am working and posted as the
Member Secretary, Jharkhand State Pollution
Control Board, H.E.C, Dhurwa, Ranchi and as such,
I am well acquainted with all the facts and
circumstances of this case.

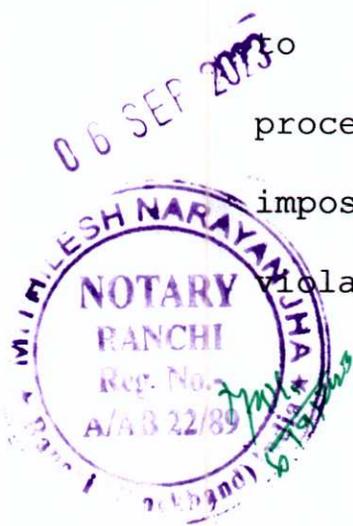


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Ref. No. 06 SEP 2023
Notarised under Notaries Act 1956
& Notaries Rules 1956 by Govt. of
Jharkhand, Ranchi (India)

2. That, I have gone through the order dated 04/07/2023 passed by the Hon'ble NGT, PB, New Delhi and has understood the contents therein.

3. That, I have been authorized to swear this affidavit on behalf of the Respondent No. - 02, Jharkhand State Pollution Control Board (JSPCB) by the Competent Authority. Further, it is stated that I have gone through the relevant files and records in the present case.

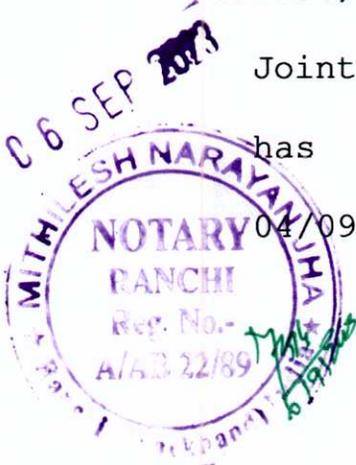
4. That, it is humbly stated and submitted that the Hon'ble Tribunal in its order dated 04/07/2023 was please to direct the project proponent to comply with the recommendations made by the Committee constituted vide order dated 04.01.2023 by 15.08.2023 and the Committee was directed to visit the Colliery on or before 31.08.2023 and submit its report within on or before 05.09.2023 regarding compliance by the project proponent. Moreover, the Hon'ble Tribunal was also pleased to direct the JSPCB to take appropriate proceedings against the project proponents for imposition of environmental compensation for violation of the environmental norms.



5. That, it is humbly stated and submitted that the JSPCB has computed the Environmental Compensation of the Unit in question as per the report of the CPCB in house Committee on methodology for assessing Environmental Compensation and action plan to utilize the fund for the period when the 1st CTO was issued to the Unit (i.e. 06/04/2010) to 15/08/2023 amounting to INR 07,62,50,000.00/- (Rupees Seven Crores Sixty Two Lakhs Fifty Thousand Only) and a show cause Notice has been issued to the Unit to explain their part on the above mentioned Interim Environmental Compensation vide JSPCB's Ref. No. B - 2150 dated 04/09/2023.

Photocopy of the JSPCB's Ref. No. B - 2150 dated 04/09/2023 is enclosed herewith as **Annexure - 'A'**.

6. That, it is humbly stated and submitted that the Joint Committee as constituted by the Hon'ble NGT has submitted its report vide email dated 04/09/2023. The Committee has visited the site in

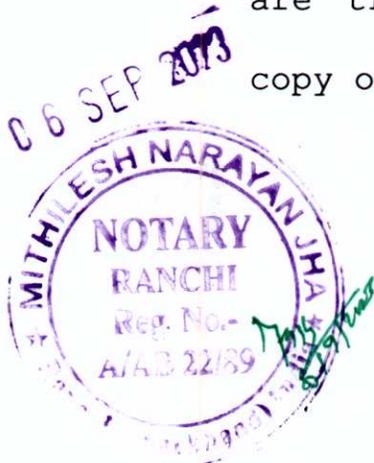


question on 24/08/2023 for the 2nd time as per the direction of the Hon'ble NGT. Observations of the Committee members vis a vis issues raised by the complainant/applicant and implementation of remedial measures by the Committee based on the Site inspection and the documents submitted by the Project Proponent has been included in the said Report.

Photocopy of the Report of the Joint Committee as constituted by the Hon'ble NGT submitted vide email dated 04/09/2023 is enclosed herewith as **Annexure - 'B'**.

7. That, this Counter Affidavit is filed bonafide and in the interest of justice.

8. That the statement made in forgoing paragraphs are true to my knowledge in annexure are true copy of its original.



Mithilesh Narayan Jha

DEPONENT

VERIFICATION:

Verified at Ranchi on this the day of 6th September, 2023 that the averments & facts stated herein above are true and correct to my knowledge and belief and nothing material has been concealed therefrom.

[Handwritten Signature]
DEPONENT

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Reg. No. Date
06 SEP 2023

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6/9/2023
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Authorized under Notaries Act 1956
& Notaries Rules 1958 by Govt. of
Jharkhand Ranchi (India)



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झारखण्ड राज्य प्रदूषण नियंत्रण पर्वद
JHARKHAND STATE POLLUTION CONTROL BOARD
T.A. DIVISION BUILDING (GROUND FLOOR), H.E.C., DHURWA, RANCHI -834004
Phone.: 0651-2400851/2400852/2400979/2401847, Fax-0651-2400850/138.
Web site : www.jspcb.nic.in; e-mail : ranchijspcb@gmail.com

Ref.No. PC/NGT/88/2022/.....

Ranchi, dated-

From,

Yatindra Kumar Das
Member Secretary

To,

M/s Monnet Daniel Coal Washery,
Mouza-Churi & Bistrampur, Khalari, Ranchi

Sub:- Show Cause Notice under section 25 of the Water (Prevention & Control of Pollution) Act, 1974 and under section 21 of the Air (Prevention & Control of Pollution) Act, 1981-Regarding.

Whereas, you have been granted Environmental Compensation (EC) by MoEF, GoI vide Ref. No. J-11015/260/2008.I(A)II(M) dated-10.12.2008 for expansion of Coal Washery from 0.9 Million TPA to 5.0 Million TPA.

Whereas, you have been granted Consent-to-Establish (CTE) granted vide Ref. No. N-5 dated-09.03.2009 at Plot No.-20(P),211 (P)& 490(P), Khata No.- 41,67, Mauza-Churi & Bishrampur, Ranchi, Area-6.07 Ha., Investment-4318 Lac for production of Raw Coal Input-5 Million TPA.

Whereas, you have been granted Consent-to-Operate (CTO) vide Board's Ref. No. JSPCB/HO/RNC/CTO-11502577/2022/265 dated 12.03.2022 with project cost Rs. 49,96,70,461/- for the production capacity of Raw Coal Input-5.0 Million TPA for the period upto 31.12.2023.

Whereas, Hon'ble NGT, Principal Bench, New Delhi in its order dated 04.01.2023 has constituted Joint Committee comprising the Regional Office of MoEF&CC at Ranchi, Jharkhand State Pollution Control Board, and the District Magistrate, Ranchi to investigate the matter and submit the report to the Hon'ble NGT. The committee visited the site on 26.09.2022 and reported their observations and recommendations to the Hon'ble NGT, along with an action taken report.

Whereas, Regional Officer, Regional Office, Jharkhand State Pollution Control Board, Ranchi vide Ref. No. 182 Ranchi, dated 28.03.2023 has submitted Joint Committee report informing that you have not constructed catch drain, Siltation Pond and broken Boundary wall near the river, also in sufficient plantation..

Whereas, the Environmental Compensation of the unit has been Computed as per report of the CPCB in house Committee on methodology for assessing Environmental Compensation and action plan to utilize the fund. The calculation of which is below:-

Nature of violation – Non compliance of CTO conditions.

Basis to levy the Environmental Compensation – Pollution Index

The environmental compensation is based on the following formula:

$$EC = PI \times N \times R \times S \times LF$$

Where,

EC- Environmental compensation

PI- Pollution Index of Industrial Sector

N – Number of days of violation took place

R – A factor in rupees for EC

S- Factor of scale of operation

LF – Location Factor

Chandan/Show Cause/RNC/125

Now in this case,

PI is to be taken as 50 as the industry (Coal washeries) belongs to Orange category as per CPCB's guidelines.

N is to be taken as 4880 days (from 06/04/2010 to 15/08/2023).

R is to be taken as 250 (as per CPCB's guidelines).

S is to be taken 1.0 as the unit belongs to Medium Scale as per Notification No. - S.O. 1702(E) - dated 01/06/2020 of Ministry of Micro, Small and Medium Enterprises (S could be 0.5 for micro or small, 1.0 for medium and 1.5 for large units as per CPCB Guidelines).

LF is to be taken as 1.25 as the population of Ranchi is > 1 million. (District Census Handbook, Ranchi of 2011).

Therefore,

$$\begin{aligned} \text{EC (Per day)} &= \text{PI} \times \text{R} \times \text{S} \times \text{LF} \\ &= 50 \times 250 \times 1.0 \times 1.25 \\ &= ₹ 15,625.00/- \end{aligned}$$

Henceforth, the Environmental Compensation for one day comes out to be ₹ 15,625.00/-. So, the total Environmental Compensation for 4880 days comes out to be ₹ 7,62,50,000.00/- (i.e. Seven Crores Sixty-Two Lakhs Fifty Thousand Only).

Now, therefore in view of above facts a show cause notice is being issued to explain your part on the above mentioned interim Environmental Compensation within 07 days from the date of receipt of this letter. You are given an opportunity to be heard in person on 11.09.2023 at 11.30 AM in the Office Chamber of Member Secretary.

Yours faithfully

Sd/-
(Yatindra Kumar Das)
Member Secretary

Memo No.: B-2150

Ranchi, dated- 04/09/2023

Copy to Regional Officer, Regional Office, Ranchi for information and necessary action from his end.

(Yatindra Kumar Das)
Member Secretary





JSPCB RANCHI <ranchijspcb@gmail.com>

Annexure - (B)

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Regarding Report on Environmental Pollution by Monnet Daniel Washery situated at Khalari Block of Ranchi District, Jharkhand in the matter of Krishna Chouhan Vs State of Jharkhand in O.A. No. 479/2022 transfer to Hon'ble National Green Tribunal, Eastern Zone Bench, Kolkata through Hon'ble National Green Tribunal, Principal Bench, New Delhi, Date of Hearing 18-08-2023.

1 message

REGIONAL OFFICE JSPCB RANCHI <roranchi47@gmail.com>

Mon, Sep 4, 2023 at 4:53 PM

To: ranchijspcb <ranchijspcb@gmail.com>

Sir,

Sir,

Please find enclosed report on Environmental Pollution by Monnet Daniel Washery situated at Khalari Block of Ranchi District, Jharkhand in the matter of Krishna Chouhan Vs State of Jharkhand in O.A. No. 479/2022 transfer to Hon'ble National Green Tribunal, Eastern Zone Bench, Kolkata through Hon'ble National Green Tribunal, Principal Bench, New Delhi, Date of Hearing 18-08-2023. Committee Report and along with photographs are attached for your information and necessary action.

(Gopal Kumar)

Regional Officer, Ranchi

2 attachments **inspection dated-24.08.2023 Final NGT Report.pdf**
576K **Monnet washery word pics 24-8-2023 (1) (1).pdf**
2688K



Report on Environmental Pollution by Monnet Daniel Washery situated at Khalari Block of Ranchi District, Jharkhand in the matter of Krishna Chouhan Vs State of Jharkhand in O.A. No. 479/2022 transfer to Hon'ble National Green Tribunal, Eastern Zone Bench, Kolkata through Hon'ble National Green Tribunal, Principal Bench, New Delhi, Date of Hearing 18-08-2023.

I. Background

(Application was registered in NGT based on a compliant received by post)

- a. Mr. Krishna Chauhan resident of Mohan Nagar, P.O- Dakra, P.S- Khalari, Dist- Ranchi, Jharkhand had registered an original application at Hon'ble NGT, Principal Bench bearing O.A No. 479/2022 complaining about causing of environmental pollution by Monnet Daniel Washery situated at Khalari Block of Ranchi District.
- b. It has been alleged by the applicant that, the Project Proponent has stored heavy quantity of rejected coal in Monnet Daniels Coal Washery situated in the area of KDH in Khalari Block of District Ranchi and has also blocked the road near KDH weighment bridge with coal sludge. The rejected coal stock caught fire which is emitting smoke adversely affecting health of the residents of the locality. The above said Project Proponent is continuously violating provisions of the Air (Prevention and Control of Pollution) Act. 1981 and is also contaminating the water by discharging untreated effluents in river Sona Dubi.
- c. The Hon'ble NGT order dated on-04.01.2023 constituted a Joint Committee of the concerned Statutory Authorities comprising of representatives of CPCB, Regional Office of MoEF & CC at Ranchi, JSPCB and the District Magistrate, Ranchi was constituted to verify compliance status. Committee members had conducted inspection of **M/s Monnet Daniels Coal Washery** situated in the area of KDH in Khalari Block of District- Ranchi on **16.03.2023**.
- d. In compliance thereof, the report of the Joint Committee was filed by Jharkhand State Pollution Control Board (JSPCB) vide email dated 04.07.2023.
- e. In connection of submitted report by the Committee, Hon'ble NGT, Principal Bench, New Delhi passed an order on- **04.07.2023** has stated that-

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8. We have gone through the report, in its report the Committee has mentioned the remedial measures taken by the Project Proponent and has also made recommendations for taking further remedial measures by the Project Proponent.

9. The project proponent is directed to comply with the recommendations made by the above said Committee constituted vide order dated 04.01.2023 by 15.08.2023 and the above said Committee is directed to visit the Colliery on or before 31.08.2023 and submit its report within on or before 05.09.2023 regarding compliance by the project proponent.

Accordingly, the Committee has comprised of following members :-

1. Rahul Kumar Sinha, IAS, Deputy Commissioner /District Magistrate, Ranchi, Jharkhand.
2. Rajeev Ranjan, Additional Director/ Scientist-E, Integrated Regional Office, Ranchi, MoEF&CC, Govt. of India.
3. Gopal Kumar, Regional Officer, Ranchi, Jharkhand State Pollution Control Board, Ranchi.
4. Toufic Aslam, Scientist C, RD Kolkata, Central Pollution Control Board.

Above said Committee members conducted a site visit on 24.08.2023 for the 2nd time as per the direction of the Hon'ble NGT. Observations of the committee members vis a vis issues raised by the complainant/applicant and implementation of remedial measures by the committee based on the site inspection and the documents submitted by Project Proponent are as given below:

Sl. No.	Observations and recommendations of the earlier inspecting team/committee members based on site inspection on 26.09.2022.	Observations and remarks of the inspecting team/committee members based on site inspection of project on 16.03.2023 and documents submitted by PP.	Observations and remarks of the inspecting team/committee members based on site inspection of project on 24.08.2023 and documents submitted by PP.
	a. Large quantity of coal was stocked in the project (see photo 07, 08, 10, 12, 17, 18, 43) whereas in the EC (Environmental clearance) it is mentioned that "Only one day stock shall be stored in the stockyard (specific	a. As per the data submitted by PP(Project Proponent) raw coal stock 694.67 MT, washed coal stock 28032.62 (MT) and washery reject coal stock was 1,34,058.66 MT (up to 16 th March 2023).	a) As per the latest data submitted by PP (project proponent) raw coal stock was 3660MT, washed coal stock was 36976 MT), and washery reject coal stock was 61216.14 MT in the project as on date 24.08.2023. PP has earlier submitted letter dated

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Condition(ii) of EC accorded by MoEFCC vide no. J-11015/260/2008-IA.II (M) dated 10.12.2008. As per the data submitted by the Project proponent raw coal stock-610.27 MT, washed coal stock 432.03 MT and reject coal stock-43842.75 MT as on 25.09.2022.

b. In the north, north-east direction of the project and near the weigh bridge area coal stock was observed outside the project boundary area (i.e. at some places 5 to 6mt. beyond the project boundary area - see photos 33,34). Boundary wall was broken there and coal was found 5-6m beyond the project boundary and occupied a portion of the road there. Coal dust and broken coal was observed on the road in that direction (see photos 33,34) that was a potential source of air (coal dust) pollution. A long jam of trucks was observed near the weighbridge area (see photo 33, 34).

c. Tarpaulene covering was not observed over the coal transportation trucks that brought coal from mines to washery (see photos 27,28,29). Project authorities explained that at a security check post in between mine and washery. Tarpaulene

PP has submitted letter no MDCWL/HO(2022-23)/DIRECTOR/75 dated 17.11.22 addressed to Director, IA(Coal Mining), MoEF&CC, New Delhi requesting for amendment in EC condition (for one month storage capacity). However EC condition has not been amended by MOEF&CC till date.

a. Dozer was deployed for scraping/cleaning the dust from the haul roads adjacent to project (see photo 23). Roads adjacent to the project were relatively clean and layers of dust was not observed (see photo 21,20,24,23) in the north, north east and north west directions and in weighbridge area. However formation of sludge like layer of settled coal dust due to sprinkled water at multiple points was observed.

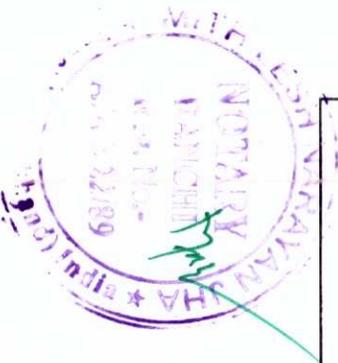
Concrete wall construction in north west direction was complete for approx. 55 m. (see photo 21). **In the north direction near gate no. 2 also wall construction work was in progress (see photos 18,19,20,23) and for remaining 70-80m length, PP assured the work will be completed within one month.** No coal was observed outside the project boundary there.

During inspection on 16.03.2023 there road was clear and there was no jamming

17.11.2022 to Director IA (coal Mining), MoEF & CC, New Delhi requesting for amendment in EC Condition (for one-month storage capacity). However **EC condition has not been amendment by MoEF & CC till date.**

b.) **Silt/coal dust silt was observed on the road adjacent to the project in north and north east directions (see photos 10,11,12,22) and it made the roads slippery. On instruction PP arranged by HEMM for road cleaning (see photo 23). However, it was instructed to keep the roads just adjacent to project boundary clean, and silt free always.** Road in south and south west directions, south east directions were observed to be clean (see photos 1, 2 & 4).

Concrete wall construction in north west direction, north direction, north east direction was complete (see photos 2,5,9,11,13). **Only at two places space was left for HEMM movement (see photo 10). However, there may be chances of coal silt flow outside these large spaces in between boundaries (see photo 10). It was instructed to construct humps at these places and also make covered drains so that no coal silt flows outside the project premises and movement of HEMM can**

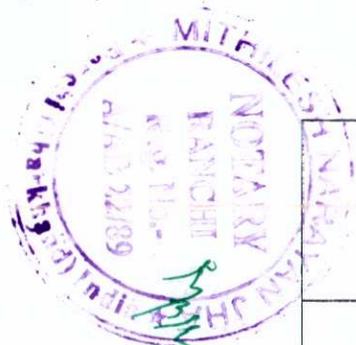


<p>covering is opened and then many truck operators may not be covering tarpaulene after that point. However, there was thick coal dust layers on the road (see photos 29, 30) due to coal spillage from trucks. Also coal was stocked outside the coal project boundary in that area (north west direction to the project (see photos 27, 28, 32) and at some places till the roads.</p> <p>Recommendations- Comply all the conditions of EC issued by MoEF&CC and CTE/CTO issued by JSPCB.</p> <p>Bring all the coal stocks inside the premises urgently and construct/ repair all the wall around project boundary (in all the directions).</p> <p>Arrange for repair and maintenance of all roads in and adjacent to the project. It should be ensured that there is no coal spillage on the coal transportation roads. In case of any sudden spillage the coal, broken coal should be cleared/cleaned within same day. Tarpaulene covering on the coal transportation trucks should be done strictly. An office order in this regard should be issued that if any truck</p>	<p>of trucks observed.</p> <p>b. With respect to tarpaulene covering since there was no coal transportation on inspection date the compliance could not be ascertained. PP informed that due to unrest in Pipariya area there was road blockage by displaced/local people and therefore coal trucks were not coming to washery project. Production (coal washed on 16.03.2023)- 2009 MT (as per document provided by the unit vide email dated 25-03-2023)</p> <p>PP has submitted letter no. Ref no. MDCWL/VCPL/2022-23 /272 dated 27.09.2022 addressed to M/s Variant commercial Pvt. Ltd. in which they have instructed the agency for covering of raw coal transportation vehicles by tarpaulin sheet.</p>	<p>also occur. No coal was observed outside the project boundary there.</p> <p>Tarpaulin covering was observed on the trucks standing near hopper area at the railway siding (see photo 18). However it was seen that Tarpaulin covering was not proper and there were small places that remained uncovered and from there are chances of coal spillage (see photos 18). Committee members instructed PP to ensure that Tarpaulin covering over coal transportation trucks is done in effective and proper manner and there should be no spillage of coal on roads.</p> <p>Production (coal washed on 24.08.2023 was 3144.2 MT), as per the documents provided by unit (PP).</p>
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	is found without tarpaulene covering during coal transportation it would not be allowed to operate further in the project.		
	Committee members did not observe smoke or spontaneous combustion in the coal stock at the project. However, such a large coal stock can be a potential source of spontaneous combustion/smoke. May be due to rainy season there was no spontaneous combustion/smoke in the large coal stock stored in the project.	There was no smoke or spontaneous combustion of coal in the project during inspection on 16.03.2023.	There was no smoke or spontaneous combustion of coal in the project during inspection on 24.08.2023.
	<p>a. Conveyor belts in the projects used for coal transportation were found to be uncovered and were potential source of fugitive coal dust emissions (see photos 02, 06, 7, 17, 18, 19, 21).</p> <p>b. Wall in the north east and east direction (wall inside which coal stock was kept) was observed to be broken at many places and some inadequate arrangement (metal sheets at some places and fabric sheets at other places, etc.) were done to prevent coal spillage (see photos 9, 10, 11, 12, 13). However, there were every chances of coal</p>	<p>a. Conveyor belts over the Sonadubi river were closed from top (see photos 05,27,28). At other places in the project conveyor belts were covered (see photos 04,21,22) except at three places (see photos 08,10). Project proponent (PP) assured verbally that they will cover those conveyor belts within one month.</p> <p>b. Pucca wall had been constructed in east and south east direction (Gate no. 3 side) (see photos 35,36,37,38). Road in that direction was also relatively clean.</p>	<p>a. Conveyor belts over Sonadubi river were covered from top (see photos 14,15). Conveyor belts were covered at other places in the project (see photo 17),except very small two or three places were found uncovered (see photo 26). PP explained that due to some technical reasons those small patches were left uncovered but those will be covered soon.</p> <p>b. Pucca wall were observed in east and north east direction (see photos 1,2,3,4). Gate no – 3 side – Road in that direction were also relatively clean.</p>

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spillage from there and also coal dust flow outside the premises. Coal dust, broken coal were found in the road adjacent to the broken wall there (see photo 08). Once dry there can be coal dust pollution on the road (see photo 8).

c. Some plantation was observed around the boundary of the project but there were gaps between those plantations (see photos 37). Some plantation was observed inside the project area also (see photo 41).

d. A water tanker was observed sprinkling water on the road in the north direction of the project (see photo 35). Project authorities have not submitted copy of log book of water tanker operational in their project.

Recommendations-

Number of mobile water tankers should be increased. Copy of the log book of water tankers mentioning running hours, kilometer travelled, maintenance hours should be maintained

All the conveyor belts in the project should be covered urgently

c. Some new plantations were done outside the newly constructed pucca boundary in east and south direction (near Gate no. 3) side- see photos 36,37,38. Some new plantations were observed in the north east direction (see photo 17). **However it was instructed to increase the density of plants in above places.**

c. A water tanker was observed sprinkling water on the road in the north direction of the project (see photo 24). **Project authorities have still not submitted copy of log book of water tanker operational in their project.**

Fixed water sprinklers have been installed in project at some locations - near east direction boundary wall (see photos 13, 14) and near north east direction boundary wall (see photos 17) and they were operational during inspection. Fixed water sprinklers were operational at railway siding also. Water spraying system at coal hopper were also found operational (see photo 26).

c. New plantations were done all along the Project boundary (outside boundary wall) with proper guards. (see photos 1,2,3,4,5,9,11,12,13). **It was instructed to care for these newly planted trees and ensure their survival.**

d. Water tanker was observed in project sprinkling water. PP has submitted copy of log both of water tankers operational in their project. The unit should operate water tankers at least three hour in eight hour shift.

Fixed water sprinklers as mentioned in the last inspection report were found operational / functional. Fixed water sprinklers were found operational at the railway siding area also data (see photo 20). Water spraying system at coal hoppers was

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Sonadubi river/conveyor belts over the river were also not covered (see photo 15, 16).

e. Large quality of coal was observed on the slope facing the Sonadubi river (see photos 15 & 16, 19, 20) i.e. in between KDH railway siding and Sonadubi river. It implies project proponent have not handled coal appropriately and in an environment friendly manner at the railway siding. PP informed that there was a wall between the railway siding slope and Sonadubinala (see photo 16) but at some places the coal spilled over the wall also. There were gully formations within the coal on the slopes (between railway siding and Sonadubi river) and there were chances of coal dust flow in the river form that side (see photos 19, 20, 22, 24). However during inspection on 26.09.22 colour of water flowing in Sonadubi river was not black.

f. On the opposite bank of the Sonadubi river i.e. toward washery side, wall was constructed between the coal stock and the river (see photos 19, 20, 21, 23, 25) but wall was broken at many places (see photos 21, 23, 25). Coal spillage was

members instructed to strengthen its wall so that there is no danger of its collapse. Grassing and vegetation on the slopes between the large tank and river should be developed.

Conveyor belts over the Sonadubi river were closed from top (see photos 05, 27, 28).

Coal was still observed on the slope facing the Sonadubi river i.e. in between KDH railway siding and sonadubi river.

Some grassing was observed on the slopes facing river Sonadubi (between Railway siding and river Sonadubi) see photos 07, 11. But grasses have not grown on the complete slope as recommended in earlier's committee's report. It was instructed to make arrangements to develop grasses and vegetation on the complete slope in between railway siding and river.

New grassing and vegetation was observed all along the railway siding creating a bench (approx. 1.5m width) on the slope (see photo 27, 28). Some new bamboo plantations were also observed there.

However, **committee members were of the view that a strong wall is needed at the**

near to river. Plantation has been done between large tank and river (see photo 25). PP assured that gradually grassing & vegetation will also be done there.

Conveyor belts over the Sonadubi river were covered from top (see photo 27).

A concrete wall all along the railway siding (in between platform and river slope) was constructed (see photo 15). Therefore, no coal from railway siding would now be pushed on the slopes of river. New plantations were also done on the slopes of river adjacent to the above concrete wall (see photo 15). Some clayey material was also put on the slopes and the PP assured that gradually they will develop grasses and vegetation on the slopes.

Wall in between the river and project in the south west direction, south direction has been constructed (see photos 16, 17). No spillage of coal was observed on the wall (see photos 16, 17). Repair of wall facing river has also been done (see photo 14).

Proper drains and walls were constructed between stacker and transfer conveyor area and the arrangements were found adequate. (see photo 26). **It was instructed to regularly de-silt these drains. (see**

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observed beyond the wall towards the Sonadubi river side also(see photos 21,23,25,). Water coming from coal stock to river can be seen at a place (see photo 25).

g. Catch drains, siltation ponds were not observed around the coal stocks in the project.

Recommendations-

Clear/ take out all coal from the slopes adjacent to Sonadubinallah/river. Develop grassing and vegetation around the slopes of the river.It should be ensured that during loading /unloading of coal at the railway siding no coal is spilled on the slopes facing the Sonadubi river/nalah. Construct and repair broken wall between Sonadubi river and project urgently

Make catch drains, siltationsponds,concrete humps/wall around coal dumps, washed coal, rejects so as to ensure that no coal dust/slurry flows in river/ other low lying areas.

Plantation/green belt development around the project boundary, in the gaps between already existing trees, inside the project areas should be developed.

edge of railway siding. This wall would prevent coal spillage towards slope (between siding and Sonadubi river). Otherwise coal spillage (being pushed by payloaders during coal loading on railway wagons) may pollute the river and also damage new grasses and vegetation on slopes.

At some places it was observed that coal spilled over the walls of the project (see photos 12,13,30,31,33,34). Due to coal spillage there are chances of coal silt flow into river Sonadubi and project proponent should urgently take strict action to prevent such spillage.

At some places wall of the project were still found to be broken adjacent to river (see photo 30,31,32) and it was instructed to repair urgently.

Two siltation ponds were constructed in the north west direction (see photo 22) in which water from railway siding and other areas would come and settle before flowing towards project.

New short wall construction needs to be done for some portion (30m) between stacker and transfer conveyor area so that coal silt would not flow from that

photo16).

All the walls are provided with provisions of weep holes for safety purpose (see photos 2,5,15). However some arrangements may be done so that no coal silt flow outside especially in river side.

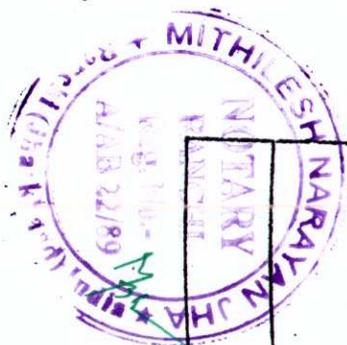
Committee members were of the view that drains/other arrangements(provision of pipes,etc.) should be made so that water entering from outside into the project in the west /north west direction does not enter the project premises since those water creates heavy load on the tanks/ wall in the project and those tanks/walls are close to river Sonadubi.

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Rajeev

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		<p>side into river (See photo 15). Catch drain and siltation ponds also needs to be constructed at that side and accordingly instructions were given to PP who assured to construct the same soon (before rainy season).</p> <p>PP has submitted details of work order w.r.to. Boundary wall work and setting pond at MDCWL Ltd (project) with target data of completion. In the document submitted they have shown 31.03.2023 as target data of completion of above works. Documents submitted by PP are attached as annexure - I.</p>	
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Note:- Still photographs taken during inspection on 24.08.2023 attached herewith.

Aslam
04.09.23
(Toufic Aslam)
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Gopal Kumar
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Additional Director/Scientist-E
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MoEF & CC, Ranchi

Rahul Kumar Sinha
4/9/2023
(Rahul Kumar Sinha)
Deputy Commissioner / District Magistrate
Ranchi, Jharkhand.



Photo 1& 2: Photo of pucca/concrete wall and plantations in the east and north east direction of project.



Photo 3: Photo of gate in east direction of project Photo 4: Photo of road adjacent to project boundary in the east –north east direction



Photo5:Photo of boundary wall and plantations in The east –north east direction. Photo 6: Photo of hump around the waste/ rejects inside the project.

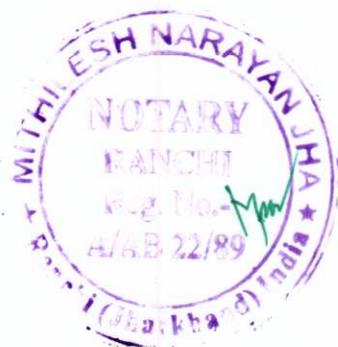




Photo 7: Photo of wall between project and river/ nallah



Photo 8 : Photo of pumps and shade over them inside the project.



Photo 9: Photo of boundary wall and plantations in the north direction.



Photo 10: Photo of coal stock and space left for movement of trucks/HEMM. Adjacent road can also be seen



Photo 11: Photo of concrete boundary and plantations in the north direction of project



Photo 12 : Photo of coal silt on road adjacent to project boundary in the north direction





Photo 13: Photo of concrete boundary and plantations in the north west direction of project.



Photo 14 : Photo of boundary wall between project and river . Closed conveyor can be seen

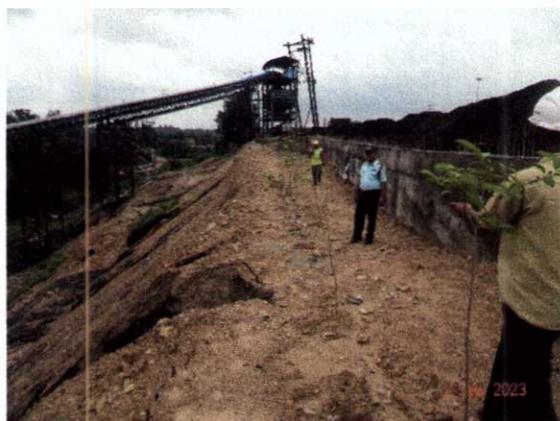


Photo 15: Photo of boundary wall between river and railway siding. New plantations can be seen.



Photo 16: Photo of boundary wall between project and river.



Photo 17: Photo of earthen material/clay material put on the slopes facing Sonadubi river.



Photo 18: Photo of improper tarpaulin covering over one of the coal transportation trucks.



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Photo 19 Photo of water spraying arrangements at the coal hopper.



Photo20:Photo of fixed water sprinklers operational at the railway siding



Photo 21: Photo of siltation ponds in the project in the north west direction.



Photo 22: Photo of coal silt/ slippery road adjacent to project in the north direction.



Photo23: Photo of road cleaning by payloader during inspection of committee members.



Photo24: Photo of wall and tank's wall adjacent to Sonadubi river.





Photo 25 :Photo of tanks walls slightly increased. Photo 26 : Photo of concrete drain in between project and Sonadubi river.



Photo 27 : Photo of concrete wall in between project and Sonadubi river. Photo 28 : Photo of some local people taking fishes from Sonadubi river adjacent to the project.



Photo 29 : Photo of internal clean road in the project. Photo 30: Photo of gate in the east direction where hump/drains may be provided.

MITHALESH NARAYAN JANA
NOTARY
DANCHIE
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Photo 31:



Photo 32:

Photo 31 to 32 : Photographs of committee members during the site visit of M/s Monnet Daniel Washery



Photo 33:



Photo 34:

Photo 33 to 34 : Photographs of committee members during the site visit of M/s Monnet Daniel Washery

